

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Peti tio n (s) for Speci al Leave to Appe al (Civi l) No(s) . 1 9 9 2 1 / 2 0 0 6

(F r o m the judge m e n t and order dated 30/10/2 0 0 6 in CM No. 65/20 0 2
of
The HIGH COUR T OF DE LHI AT N. DE LHI)

PRI THI P A L SI N G H

Peti tio n e r (s)

VER SU S

S A T P A L SI N G H (D) TH.LR S .

Respo n d e n t (s)

(Wit h pra ye r for interi m relief and office repor t)
(Fo r Fin a l Dispo s al)

Date: 24/0 7/2 0 0 9 This Peti tio n w a s called on for heari n g today.

COR AM :

HON' B L E MR. J U S T I C E TA R U N CHA T T E R J E E
HON' B L E MR. J U S T I C E R. M. LODH A

Fo r Peti ti o n e r (s)

Mr. Sati n d e r S. Gul a ti, Adv.
Mrs. Ka m a l d e e p Gul a ti, Adv.
Dr. Kail a s h Chan d, Adv.

Fo r Respo n d e n t (s)

Mr. Rajes h Tyagi, Adv.
Dr. Apa r a n a Bhar d w a j , Adv.
Mr. Atis h i Dipan k a r , Adv.

UPO N heari n g couns el the Cour t made the follo w i n g
O R D E R

List on 29 th J ul y, 20 0 9 .

(A.D. Sh a r m a)
Cou r t Master

(S n e h Bala Mehra)
Cou r t Master